NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 23.04.2019 NOTICE

Take notice that the matters adjourned vide notice dated 20.04.2019 will be listed in the Court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original Date of Hearing	Next Date of Hearing
1.	Competition App. (AT) No. 17 of 2018	Matrimony.com Ltd. Vs. CCI &Ors. With	22.04.2019	16.05.2019
2.	Competition App. (AT) No. 18 of 2018	Google LLC. &Ors. Vs. CCI &Ors.	22.04.2019	16.05.2019
3.	Comp. App. (AT) (Ins) No. 588 of 2018	Rajiv Kumar Agarwalla Vs Rajesh Kumar Kejriwal &Ors. with	22.04.2019	13.05.2019
4.	Comp. App. (AT) (Ins) No. 589 of 2018	Rajiv Kumar Agarwalla Vs Anadya Properties Pvt. &Ors.	22.04.2019	13.05.2019
5.	TA (AT) (Competition) No. 05 of 2017 (Old Appeal No. 17 of 2017)	Prem Prakash Vs. Madhya Pradesh PWD &Ors.	22.04.2019	17.05.2019

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